

Naogaonkhel, Pokhara, Thailisen Bawabazar, Devparayag, etc. The Board organises camps from time to time in remote areas of District Pauri-Garhwal for cash collection and removal of consumers grievances. There is no proposal under consideration to open new cash collection counters.

The meter readings for light and fan consumers are normally taken by the Meter Readers and cases of wrong billing are promptly attended to.

Provision of Telephones Under OYT Category

*318 SHRIMATI ILA PANDA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the Department of Telecommunications have drawn up an action plan to provide telephone connections within six months to those registered under OYT category and to those in general category in all major exchanges by the end of March, 1993;

(b) if so, what are the details thereof; and

(c) what is the number of persons registered under OYT category in Delhi?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAJESH PILOT): (a) No Sir, not by the end of March, 1993

(b) Not applicable in view of (a) above.

(c) As on 1.11.92, there are 28112 applicants wait listed under OYT category in Delhi.

U.S. Investment in power projects of Andhra Pradesh

*319. DR. SANJAYA SINH: Will the Minister of POWER be pleased to state:

(a) whether the U.S.A. is keen to invest in power generation projects of Andhra Pradesh; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) Some U.S. companies, including NRIs, have expressed interest to invest in power projects in Andhra Pradesh.

(b) Details are given below:—

Name of Companies	Project	Capacity (MW)
1. GVK Industries (NRI)	Jegurupada (Godavari Basin) CCGT	172
2. Spectrum Technologies (NRI)/CMS Generation and NTPC	Kakinada (Godavari Basin) CCGT	200
3. Mission Energy/Ashok Leyland	Vishakhapatnam TPS	1000
4. International Power Consortium	Krishnapatnam TPS	1000

Composition of Board of Directors of LIC

*320. SHRI SHIV PRATAP MISHRA: Will the Minister of Finance be pleased to state:

(a) what is the present composition of the Board of Directors of LIC;

(b) what are the particulars of the official and non-official Members of the Board;